

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SANCHI MEDIAIDS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1.	Name of Corporate debtor	SANCHI MEDIAIDS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16.08.2015
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES-CUTTACK
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999OR2016PTC025673
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 3698/5940, Prachi Vihar, Pandara Rasulgarh, Bhubaneswar, Khordha (Odisha) 751010
6.	Insolvency commencement date in respect of corporate debtor	29.11.2023
7.	Estimated date of closure of insolvency resolution process	27.05.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SURESH CHANDRA PATTANAYAK IBBI REGD NO:IBBI/IPA-002/IP-N00759/2018-19/12384
9.	Address and e-mail of the interim resolution professional, as registered with the Board	SURESH CHANDRA PATTANAYAK GKV-38, Gati Krushna Villa, Tankapani Road, Bhubaneswar, Dist. : Khordha, Odisha, 751018 Mail id : suresh_pattanayak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SURESH CHANDRA PATTANAYAK 341, Ground Floor, BJB Nagar, Bhubaneswar, Dist. : Khordha, Odisha, Pin : 751014 Mail id : sanchimediaidscirp@yahoo.com
11.	Last date for submission of claims	13.12.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at :	Weblink: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address :.....N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SANCHI MEDIAIDS PRIVATE LIMITED on 29.11.2023.

The creditors of SANCHI MEDIAIDS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 13.12.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**SURESH CHANDRA PATTANAYAK**

INTERIM RESOLUTION PROFESSIONAL

IBBI REGD NO : IBBI/IPA-002/IP-N00759/2018-19/12384

AFA No : AA2/12384/02/100824/202831 valid up to 10.08.2024

GKV-38, Gati Krushna Villa, Tankapani Road, Bhubaneswar,

Dist : Khurda, Odisha, 751018

Contact No : 9861019554 / 7894412094

Mail Id : suresh\_pattanayak@yahoo.co.in

Place : Bhubaneswar

Date : 30.11.2023

